

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**CORRIGENDUM**

*Imphal, the 3<sup>rd</sup> February, 2021*

No. HCM/A-49/92-A&E-IV(Pt.)/ Reference is hereby invited to this  
Registry's Advertisement No. No. HCM/A-49/92-A&E-IV(Pt.)/1515 dated 30<sup>th</sup>  
January, 2021.

Educational Qualification for the post of Private Secretary appearing in the  
Sl. No. 3 of the *Details for the posts of Private Secretary in the High Court of  
Manipur* i.e.

***"Graduate/B.A./B.Sc. or equivalent examination from a  
recognized University as on the last date of form submission,  
i.e. 24-02-2021***

***The Candidate must have completed Diploma in Stenography  
in English with minimum speed of 120 wpm in short hand and  
Typing Speed of 50 wpm on Computer"***

should be read as

- "a) Bachelor's degree from a recognised University/Institute as  
on the last date of form submission, i.e. 24-02-2021;***
- b) Certificate of Stenography in English from a recognised  
Institute with minimum speed of 120 w.p.m. in shorthand  
and 50 w.p.m. in computer typing;***
- c) Candidates possessing Degree in Bachelor of Law shall be  
given preference"***

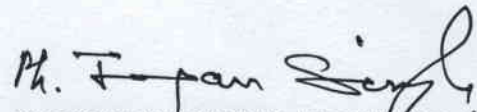
**Sd/-**

**(PH. JAPAN SINGH)  
JT. REGISTRAR (ADMN. PM&P)  
HIGH COURT OF MANIPUR**

Endt. No. HCM/A-49/92-A&E-IV(Pt.)/ 1817 Imphal, the 3<sup>rd</sup> February, 2021

Copy to:-

1. The System Analyst, High Court of Manipur.  
- He is requested to upload the same in the Official Website of this  
Registry.

  
JT. REGISTRAR (ADMN./PM&P) 03/02/21  
HIGH COURT OF MANIPUR